(d) whether any reply has been received from them ?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) to (d). The U.N. transmitter is due to be shifted from New Delhi to Rawalpindi on 1st January 1956. The Government of India have asked the United Nations to operate their skeleton service relating to the United Nations Military Observer Group in India and Pakistan under a licence, but no reply has yet been received.

Shri Gidwani: Is it a fact that the Government of India held the view that the operation of a radio transmitter without appropriate licence was an infringement of our national sovereignty and demanded the U.N. to take proper licence and operate the same according to regulations laid down for such purposes, but they declined to take such licence?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): There is no question of an infringement of national sovereignty; it may be an infringement of rules made. There is a certain argument about that question, about the rights of the United Nations, which has certain rights, under agreements, to have such transmitters; whether they can use them for other purposes or not is the question at issue. We have pointed out to them that they should not, without a licence; and we are awaiting their reply.

Shri Gidwani: Is it a fact that the skeleton service which is being operated from Delhi is being exclusively used for the transmission of messages relating to the Kashmir dispute?

Shri Jawaharlal Nehru: Not exclusively, I think; but that is exactly the thing we have objected to.

Shri Gidwani: Is it a fact that the Tele-communication Conference at Buenos Aires passed a resolution that special agencies of the U.N. should not make use of this agency?

Shri Sadath Ali Khan: Yes, Sir, the question of the use of the U.N. telecommunication system for the telegraphic traffic of its specialised agencies was discussed at the Conference in Buenos Aires in 1952. Resolution No. 26, I think, provided that the U. N. point-to-point tele-communication network should not be used to carry the traffic of specialised agencies in competition with the existing tele-communication networks.

Shri Joachim Alva: Has any expression of regret been tendered for the incorrect—nay, illegal—use of this transmitter? Shri Jawaharlal Nehru: The hon. Member has not understood my answer. The matter is being discussed, and there is on question of regret, etc. because there is the question of stopping the use for other puposes than those intended.

Training of Steel Technicians

*845. Dr. Satyawadi: Willihe Minister of Iron and Steel be pleased to refer to the reply given to Starred Question No. 1712 on the T3th September, 1955 and state the progress made so far in the setting up of a Central Organisation to recruit and train the technical staff to meet the demand of the three new Steel Plants?

The Minister of Commerce (Shri Karmarkar): The matter is still under consideration.

I should like to add that it has been decided that the recruiment and training for the three steel works should be made by a centralised agency in order to get the best people available and to secure a fair distribution of them among the three projects. An officer on special dury has been appointed to examine the question of technical training.

डा० सत्यवादी : क्या ऐसा कोई धन्दाजा लगाया गया है कि इन स्टील प्लांट्स के सिये कितने धादमियों की जख दत उगी ?

वी करमरकर : जी हां, इसका जवाब १३-- १२ को सवाल नम्बर १७१२ का बवाब देते वक्त दिया गया था।

Shri T. S. A. Chettiar: May I know whether these people are expected to be engineers who have passed through universities and whether they will be given further training in universities by upgrading the course or in factories and workshops?

Shri Karmarkar: That question as to where the training should be given is being considered, as I said. And to repeat the reply already given, the approximate estimate of the engineers required ould be:

- (1) 120 experienced engineers who would be entrusted with higher rechnical direction ; .
- (2) 1,200 qualified engineers;
- (3) 10,000 skilled workers of different categories to be trained in India; and
 - (4) 7,000 semi-skilled workers.